



## HARYANA LEGISLATIVE ASSEMBLY

**August Session 2025**

**Un-Starred Questions**

**27th August 2025**

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**Total Question - 11**

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### **To Fill-up the Vacant Posts in Colleges**

**121 Ch. Aftab Ahmed (Nuh):**

Will the Higher Education Minister be pleased to state: -

- a) the name of Government and aided colleges in each district of the State as on 01.04.2025 togetherwith the number of sanctioned posts in each category alongwith the number of vacant posts in each category;
- b) whether there is any proposal under consideration of the Government to fill-up the posts lying vacant in the Government and aided colleges in district Nuh; if so, the time by which these are likely to be filled-up;
- c) if not, the reasons for which these vacant posts are not being filled; and
- d) the details of the courses being run in Government and aided colleges in each district as on 01.04.2025?

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### **To Supply Canal Based Drinking Water**

**122 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that the underground water is unfit for drinking in villages Kesupur, Kotli, Kuttabarh, Moosli, Ratta Khera, Humayu Khera, Amritsar Kalan, Mirzapur, Talwara Khurd, Beharwala and Dholpalia, etc., in Ellenabad Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to supply canal based drinking water in the abovesaid villages togetherwith the details thereof?

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### **To Repair the Sewerage System**

**123 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to repair the faulty sewerage system in Ellenabad city; and

b) if so, the details thereof?

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### **To Curb the Menace of Drug Abuse**

**124 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Chief Minister be pleased to state the steps taken or likely to be taken by the Government to curb the menace of drug abuse in Sirsa district?

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### **To Include Gawar Crop Under PMFBY**

**125 Sh. Bharat Singh Beniwal (Ellenabad ):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to include *gawar* crop under the Pradhan Mantri Fasal Bima Yojana keeping in view of the fact that Ellenabad Assembly Constituency borders Rajasthan where *gawar* cultivation is widely practiced;

b) if so, the time by which the abovesaid proposal is likely to be materialized;

and

c) if not, the reasons therefor?

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### **To Implement the Special Component Plan for Scheduled Castes**

**126 Sh. Chander Mohan (Panchkula):**

Will the Social Justice, Empowerment, SCs & BCs Welfare Minister be pleased to state: -

a) whether any separate law has been enacted by the Government for the Special Component Plan for Scheduled Castes; if so, the details thereof togetherwith the time by which it is likely to be implemented; and

b) whether funds allocated under the Special Component Plan lapse at the end of the financial year or it is transferred to any other account?

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### **To Make the Mother & Child Care Hospital Operational**

**127 Sh. Chander Mohan (Panchkula):**

Will the Health Minister be pleased to state: -

a) whether the newly constructed Mother & Child Care Hospital in Panchkula, inaugurated before the 2024 Assembly elections is functional for health check-ups and patient treatment; if not, the reasons therefor;

b) the time by which abovesaid hospital is likely to be made operational; and

c) whether NOC from the Fire Department has been obtained for the abovesaid hospital togetherwith the number of inspections carried out by the Fire Department so far?

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### **To Allot One Marla Plots/Flats**

**128 Sh. Chander Mohan (Panchkula):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to allot one-marla plots/flats to residents of Rajiv Colony and Indira Colony, Panchkula, for which money was deposited

years ago; if so, the time by which such allotment is likely to be made?

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### **To Repair the Roof of Hospital**

**129 Sh. Chander Mohan (Panchkula):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that roofs of the Emergency, Gynaecology Ward, Labour Room and Operation Theatre in Panchkula Civil Hospital leak during rains; and

b) if so, the time by which repair work of abovesaid facilities is likely to be carried out?

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### **To Construct the School Buildings**

**130 Sh. Ghanshyam Dass (Yamunanagar):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that the building of Government Senior Secondary School of Camp in Yamunanagar is under construction; if so, the time by which its construction work is likely to be completed; and

b) whether it is also a fact that the building of Hamida Government School has been declared as condemn; if so, the time by which the new building of said school is likely to be constructed in place of the old building?

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### **To Shift the Electricity Line**

**131 Sh. Rajbir Fartia (Loharu):**

Will the Energy Minister be pleased to state whether it is a fact that recently some animals have died due to the falling of high-voltage electricity lines passing over the middle of the Johad (pond) in Naloi village; if so, whether there is any proposal under consideration of the Government to shift the abovesaid electricity line to a safe location?

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